

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 876 of 2019

Surdhania DeviPetitioner

Vrs.

State of Jharkhand & another Opposite Parties

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CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH

For the Petitioner : Mr. Tarun Kumar No.1, Advocate

For the O.P. : Mr. G.C.Jha (for O.P. No.2)

: Mrs. Sweta Singh, A.C. to S.C.(L&C) No. II

06 /26.06.2020 Learned counsel Mr. Tarun Kumar No.1 for the petitioner; Mrs Sweta Singh representing the State and Mr. G.C. Jha representing opposite party no.2 are present today through Video Conferencing.

On the request of learned counsel Mr. G.C. Jha on account of his personal reasons, matter is adjourned for two weeks. List this case immediately after two weeks.

(Aparesh Kumar Singh, J.)